

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

12.

C.P.(CAA)/61(MB)/2024  
c/w C.A.(CAA)/286(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Americorp Business Services Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner Companies present.
2. Representative of the RD submits that they do not have any objection for the approval of the Scheme.
3. Heard the Counsel and perused the records. Reserved for Orders.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)